

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 75 of 2012 &
I.A. No. 145 of 2012

Dated : 1st February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Solar Energy Society of India Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Vikas Singh, Sr. Adv.
Mr. Venkatesh

Counsel for the Respondent (s) : Mr. Shikha Ohri for R.1
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

ORDER

We have heard the learned Senior counsel for the Appellant and the learned counsel for the Respondents. Written Submissions have also been filed by all the parties. It is open to the parties to file additional written notes, if any, within one week after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm